

Steps to unearth black money

734. SHRI R. M. BHOYE :

SHRI SHANT DHARIWAL :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken some effective steps recently to unearth black money; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The Government is fully committed to take vigorous measures against tax evaders and rise of black money. All possible measures to check circulation and prevent further proliferation of black money, including administrative legislative and institutional are being taken from time to time.

Change in terms and conditions of Class III and IV L.I.C. Staff

735. SHRI THAMPAN THOMAS :

Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 904 on 17th May, 1985 regarding agreement between the L.I.C. management and representatives of L I C. Unions and state :

(a) whether the understanding reached between the Management and the employees Unions on the 11th April, 1985 has changed the terms and conditions of service of Class III and IV;

(b) if so, what are the major changes made in terms and conditions of services; and

(c) whether the principle of benefits once given cannot be withdrawn was adhered to in these changes ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Based on the understanding reached between the LIC Management and the representatives of the 'Employees' Unions, Government issued a Notification on 11-4-1985, altering the terms

and conditions of service of Class III & IV employees.

(b) and (c) The salient features of the changes made in the terms and conditions of service are as under :

- (i) Upward revision of scales of pay from 100 to 332 points of All India Consumer Price Index Numbers.
- (ii) For every four Index points above 332, DA @ 1% of pay for Class III and @ 1.2% of pay for Class IV employees, subject to a maximum of Rs. 15.80.
- (iii) Increase in the quantum of House Rent, City Compensatory and Hill Allowances.
- (iv) Increase in ceiling on total emoluments from Rs. 2750 to Rs. 3500 per month for Class III and from Rs. 1600 to Rs. 2100 per month for Class IV employees.
- (v) Increase in the quantum on terminal benefits like Provident Fund and Gratuity.

Benefits of House Rent, City Compensatory and Functional Allowances to existing beneficiaries, who were deemed to be ineligible due to revised terms and conditions of service, were protected.

[Translation]

Procedure in advancing of loans by Nationalised Banks

736. SHRI SHANTI DHARIWAL :
SHRI VISHNU MODI :

Will the Minister of FINANCE be pleased to state :

(a) whether the prescribed procedure for the allotment of loans is not being strictly followed by the nationalised banks while advancing loans to the industries;